

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *38**

TO BE ANSWERED ON THE 22ND JULY, 2026/ ASHADHA 31, 1948 (SAKA)

RISING INCIDENCE OF DRUG TRAFFICKING

***38 SHRI JOSE K. MANI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government maintains data on the quantity of various narcotic drugs, psychotropic substances and precursor chemicals seized across the country during the last three years;

(b) if so, the details thereof, State-wise and drug-wise;

(c) what concrete steps Government is taking to combat the rising cases of drug trafficking along India's border areas; and

(d) what additional resources are being allocated to coastal and border States to prevent drug trafficking?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO-*38
FOR 22.07.2026 REGARDING RISING INCIDENCE OF DRUG TRAFFICKING**

(a) & (b) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2024; State-wise/ UT-wise and drug-wise seizure under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2022-2024 is at Annexure-I.

(c) Government has taken various measures to combat drug trafficking particularly in international borders, some of which are as under: -

- (i) Director General Level Talks have been organized with neighboring countries to resolve various issues relating to drug trafficking having international implications.**
- (ii) Strengthened international cooperation in drug control through bilateral agreements with 27 countries and MoUs with 19 countries, to combat illicit trafficking of NDPS and precursor chemicals.**
- (iii) To curb cross border drug trafficking, Narcotics Control Bureau (NCB) participates as member with international organizations such as SAARC Drug Offences Monitoring Desk (SDOMD), Colombo Plan, Association of Southeast Asian Nations (ASEAN), ASEAN Senior Officials on Drug Matters (ASOD) & Bay of Bengal Initiative for Multi-Sectoral Technical and Economic Co-Operation (BIMSTEC) for sharing information and intelligence to combat trans-national drug trafficking.**

- (iv) The 4-tier NCORD mechanism established by the Government provides a structured platform for sustained coordination among Central and State Drug Law Enforcement Agencies at the Apex, Executive, State and District levels.**
- (v) An NCORD portal has been developed by NCB. It is an all-in-one portal for information related to drug law enforcement. Topics like NCORD, Training & Capacity Building, Narco-offenders data, legal information, exemplary initiatives taken by states etc are covered on the NCORD portal.**
- (vi) NCB has strengthened its coordination with police forces of border States and border guarding forces, including Border Security Force, Assam Rifles and Sashastra Seema Bal, through regular joint meetings, intelligence exchanges and operational planning at both Central and State levels under the Narco-Coordination Centre (NCORD) framework.**
- (vii) A dedicated Anti Narcotics Task Force (ANTF) headed by ADG/IG level Police Officer has been established in each State/UT to function as the NCORD Secretariat for the State/UT and follow-up on compliance of decisions taken in NCORD meetings at different levels.**
- (viii) To monitor the investigation of significant and important drug cases including cases of narco-terrorism, a Joint Coordination Committee (JCC) with DG, NCB as its Chairman has been set up.**

- (ix) Joint operational teams comprising NCB, State Police and Central Armed Police Forces are being deployed on need basis in vulnerable border districts for sustained area domination, targeted searches and destruction of illicit cultivation. Special focus has been laid on identified hotspots along international borders, including Indo-Pakistan and Indo-Myanmar corridors as well as vulnerable coastal routes.**
- (x) Based on actionable intelligence, coordinated interdiction operations are being conducted at source, transit and destination points. These include joint naka operations, surveillance of vulnerable routes, parcel and courier monitoring, and maritime interdiction in coordination with relevant agencies.**
- (xi) Emphasis has been placed on dismantling entire drug trafficking networks by identifying and targeting key operatives, including financiers, handlers and kingpins. Financial investigations under relevant legal provisions are being pursued in parallel to disrupt the economic backbone of such networks.**
- (xii) Regular training programmes, joint workshops and coordination meetings are being conducted with State Police and other enforcement agencies to enhance operational capabilities and ensure uniform enforcement standards across jurisdictions.**

(d) To enhance coordination with State Authorities, facilitate real-time intelligence sharing and ensure effective operational efficiency, NCB has established Zonal Units in key border areas such as Amritsar, Srinagar, Siliguri and Itanagar. Further, Government has accorded approval for setting up of Zonal Units in Dimapur (Nagaland), Aizawl (Mizoram), Gangtok (Sikkim), Shimla (Himachal Pradesh), Shillong (Meghalaya) and Port Blair (Andaman & Nicobar Islands) for proactive enforcement and enhanced maritime vigilance. Further, Government has approved the establishment of Field Offices at Bareilly (Uttar Pradesh), Ferozepur (Punjab), Mandi (Himachal Pradesh), Srirangapatna (Karnataka), Madurai (Tamil Nadu), Mangaluru (Karnataka) and Nagpur (Maharashtra) to strengthen its operational presence and enhance enforcement against illicit drug trafficking. Furthermore, 4 Regional Offices headed by Deputy Director General have been established at Amritsar, Guwahati, Chennai and Ahmedabad to facilitate the coordination among agencies, Border Guarding Forces. Government is also extending comprehensive support for combating trans-border narcotics trafficking through various means like deployment of advanced Anti-drone systems along most vulnerable stretches, installation of enhanced surveillance systems including CCTV cameras, PTZ, NVD, strengthening border fencing through installation of new design fence, Border flood light etc.

State-wise/ UT-wise and drug-wise seizure under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2022

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	169201.893	20.644	0.967	0	11803	0	0.063	0	0
2	Arunachal Pradesh	26.063	3505.375	0	0	0.300	0	0	1.912	0	0
3	Assam	337.437	49161.338	0.016	14.076	1.674	5281488	4397079.600	1.104	0	0
4	Bihar	7358.323	24627.38	0	0	0	47437	18237.900	0.200	0	0
5	Chhattisgarh	11.460	25288.058	0.100	0	7.330	519665	44403.200	120.651	144	0
6	Goa	0.391	205.032	0.329	0.671	0	0	0	0.417	0	0
7	Gujarat	12838.989	14899.257	39.100	1392.730	0.364	0	1242.680	60.110	185	0
8	Haryana	11195.491	13642.608	0.022	0	81.003	812285	974.450	30.240	66602	6
9	Himachal Pradesh	392.735	523.193	0.114	0.019	0	31652	225.500	27.372	62556	0
10	Jharkhand	32376.732	4945.629	0	0	0	4601	257.950	0.262	0	0
11	Karnataka	36.752	10406.317	3.209	114.751	0	2820	34.000	16.209	0	0
12	Kerala	4.167	5182.898	0.017	447.303	0.144	1548	0.013	4.744	1260	0.030
13	Madhya Pradesh	32589.152	35766.474	0	5.527	6.291	35655	6702.520	2355.191	0	0
14	Maharashtra	363.557	17322.333	2.782	24.500	14.600	22668	5240.308	2457.737	4	0
15	Manipur	17149.426	928.855	0	359.377	0	834967	3327.830	16.358	0	134.000
16	Meghalaya	6.132	3985.685	0	1.438	0	19325	28.900	0	0	0
17	Mizoram	41.888	129.071	0	217.571	0	0	63.800	0	0	0
18	Nagaland	2066.934	5719.362	0	5.000	0	169433	251.560	0	0	0
19	Odisha	877.584	143303.45	0	0	0	0	0	0	0	0
20	Punjab	46502.577	1836.068	0.168	30.526	793.223	6246151	5017.200	259.296	0	0
21	Rajasthan	146889.224	8258.512	0	9.412	4.106	665463	15.800	0.296	18725	0
22	Sikkim	0	22.751	0	0	0	24629	9.803	1.332	0	0
23	Tamil Nadu	21.363	27223.301	0.104	47.423	1.545	76540	57.600	215.965	0	1.045
24	Telangana	13.587	31742.405	0.206	0.149	0	117	0	15.283	395	100.370
25	Tripura	5.801	61789.559	0	0	0	155423	12294.500	0	0	0
26	Uttar Pradesh	4528.932	1030729.055	1.995	0.810	15300.713	933689	601.980	1435.496	0	75992.000
27	Uttarakhand	59.995	1432.499	0.026	0	0	155201	307.000	0	0	0
28	West Bengal	5446.692	18313.855	0.015	18.658	0.181	579597	63873.980	118.366	52027	3308.880
29	A&N Islands	0	41.220	0	19.459	0	325	2.600	0	0	0
30	Chandigarh	249.559	110.409	0	0	0.037	2627	0	0	0	0
31	D&N Haveli and Daman & Diu	3.320	7.834	0	0	0	0	0	0	0	0
32	Delhi	448.868	4721.096	2.982	321.447	0	353163	0	18.055	5	0
33	Jammu & Kashmir	15326.701	1631.939	0	11.169	38.200	201266	956.100	184.400	99510	0
34	Ladakh	0.073	0.662	0	0	0	0	0	0	0	0
35	Lakshadweep	0	4.228	0	0	0	0	0	0	0	0
36	Puducherry	0	90.448	0	0	0	20	0	0	0	0
	TOTAL	337169.905	1716700.049	71.829	3042.983	16249.711	17189558	4561206.774	7341.059	301413	79542.325

Source: Crime in India (NCRB)

State-wise/ UT-wise and drug-wise seizure under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2023

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	1	54616.742	0	2.778	3	5525	0	0	7.275	0	7.275
2	Arunachal Pradesh	118.333	2897.445	0	0	0.000	1748	0	0	0	0	0
3	Assam	352.811	30349.898	0.783	5.374	0.92	3609812	1815347.226	0	23.577	0	0
4	Bihar	242.023	17813.589	3.09	0	0	39743	6114.789	0	42049.192	0	0
5	Chhattisgarh	164.779	23289.1	0.000	0	4.500	1502999	3714.614	21.8	109.085	0	0
6	Goa	0.247	169.505	0.605	0.748	0	0	0	0	0.689	0	0
7	Gujarat	10385.516	12431.066	82.866	2.681	3.811	33258	2413.500	0	109.798	80	0
8	Haryana	18076.934	6145.938	0.141	0.541	26.3	490292	2511.100	0	1307.147	46533	0
9	Himachal Pradesh	775.694	479.177	0	0.18	0.185	121218	1481.207	0	136.388	1120913	0
10	Jharkhand	42363.468	2652.115	0	0.75	0	365	586.800	0	0.778	0	0
11	Karnataka	247.651	12205.383	2.532	59.159	0.623	6414	13.700	0	75.604	870	0
12	Kerala	0.784	3137.726	0.001	16.89	1.914	594	0	0	1.211	31	0.000
13	Madhya Pradesh	46192.778	21014.661	0.006	0.399	799.917	56470	5372.100	40.4	465.509	25	197.2
14	Maharashtra	257.564	19404.851	2.304	27.435	185.640	32376	3341.53	0	2166.976	0	3595
15	Manipur	3817.605	199.203	0	99.951	4.025	222855	1181.320	0	14.992	704	0.000
16	Meghalaya	16.124	1351.994	0	23.111	0.727	0	8742.500	0	0	0	0
17	Mizoram	24.18	105.899	0	132.683	0	0	10.000	0	0	0	0
18	Nagaland	885.139	142.3	0	0.000	0	111363	526.378	0	0	0	0
19	Odisha	6.48	171483.266	0	0	2.8	8220	9863.408	0	0	0	0
20	Punjab	45954.313	1521.999	0.188	1.022	3.331	8619803	3747.640	0	128.527	82	0.004
21	Rajasthan	221161.978	9355.933	0.064	0.547	10538.527	427896	5596.990	0	1712.174	75	0
22	Sikkim	0.009	0.8	0	0	0	33670	173	0	0.488	0	0
23	Tamil Nadu	1.055	23765.56	0.119	182.963	0.769	37743	15.030	0	368.505	427	0.402
24	Telangana	11.957	28753.802	0.522	1.901	9.61	3377	0	13.477	155.889	2418	30.784
25	Tripura	18.262	33279.356	0	0	0	418945	13639.150	0	0	0	0
26	Uttar Pradesh	6626.423	45186.516	0.243	5186.774	901.795	1182218	8213.800	0	12371.449	31608	18340.000
27	Uttarakhand	192.666	1621.328	1.55	0	0	797938	218.000	0	0	0	0
28	West Bengal	265.839	17366.665	0.086	1.3	207.155	1208408	44126.083	110.73	51	48150	1151.788
29	A&N Islands	0	88.008	1.1	245.813	0	630	49.700	0	0	0	0
30	Chandigarh	231.868	58.002	0.005	0.22	0	958	1	0	0	0	0
31	D&N Haveli and Daman & Diu	0.000	4.233	0	0	0	0	0	0	0	0	0
32	Delhi	858.46	3559.829	15.318	30.371	2.212	519756	4070.72	0	0.054	0	0
33	Jammu & Kashmir	8799.577	2167.152	1.01	60.404	149.730	158776	5185.676	0	180.655	0	0
34	Ladakh	52.768	20	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	1.385	0	0	0	0	0	0	0	0	0
36	Puducherry	0	127.19	0	0.8	0	0	0	0	0	0	0
	TOTAL	408104.285	546767.616	112.533	6084.795	12847.491	19653370	1946256.961	186.407	61436.962	1251916	23322.453

Source: Crime in India (NCRB)

State-wise/ UT-wise and drug-wise seizure under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during 2024

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs		Cocaine	Psychotropic Substances		Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Ltrs.	Kgs.	Kgs.	Nos.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	3.128	52129.7	0	0	8.408	0	0	8028	4.8	0	0	0	0
2	Arunachal Pradesh	142.331	22.174	0	0	0	0	0.000	680	0	0	0	0	0
3	Assam	334.143	23314.355	0	0.002	2.012	0	0	3331509	739090.690	0	0.355	0	0
4	Bihar	161.922	26949.595	0	0.428	2.7	0	0	163024	10925.970	0	5873.364	0	1.5
5	Chhattisgarh	4211.120	24638.774	0	0.188	53.264	0	0.000	267539	930.700	0	0	601	0
6	Goa	0.604	263.339	0	0.84	1.981	0	0	0	0	0	15.149	0	0
7	Gujarat	6702.765	6442.97	0	0.169	62.164	0	0	1264	1189.838	0	96.400	10020	0
8	Haryana	15768.534	8895.155	0	0.382	0.118	0	8.486	1042026	4877.440	0	933.873	0	0
9	Himachal Pradesh	903.143	404.685	0	0	0.021	0	5.264	55612	18.300	0	0.25	77	0
10	Jharkhand	28502.073	3816.904	0	0	0	0	0	9764	1165.700	0	4874.905	0	0
11	Karnataka	55.004	13402.549	3750	4.389	113.93	40	0	20171	58.400	0	0.052	0	0
12	Kerala	1.335	4755.158	1.546	0.005	39.78	13	0.016	702	0	0	0.024	782	0.000
13	Madhya Pradesh	70863.452	24232.286	0	0.095	9.259	0	359.979	303292	14916.800	60.98	366.834	2230	98.1
14	Maharashtra	376.272	29837.765	0	8.22	22.987	2	0.580	101958	1526.92	0	2320.039	1	0
15	Manipur	37.39	63.566	0	0	60.217	0	0	121357	7.200	0	0.005	0	0.000
16	Meghalaya	7.22	5074.115	0	0	13.584	0	1.775	308	534.900	0	0	0	0
17	Mizoram	59.574	221.283	0	0	297.424	0	0	0	0.000	0	1075	0	0
18	Nagaland	57.689	4545.321	0	0	0.000	0	0	105408	1919.600	0	0	0	0
19	Odisha	20.203	141683.36	0	0	0	0	0	30208	5886.3	0	0	0	0
20	Punjab	41855.523	981.88	0	0.636	22.404	0	17.478	29554092	190.390	0.035	73.327	0	1.75
21	Rajasthan	189729.74	11156.678	0	0.197	177.731	0	3510.94	840390	293.570	0.044	669.622	237	0
22	Sikkim	1.637	0.048	0	0	0	0	0	26060	205.5	0	0	0	0
23	Tamil Nadu	5.12	21678.53	22.374	1.157	89.373	1766	0.805	164039	0.000	0	32.818	0	0
24	Telangana	9.789	21610.674	85.301	0.905	11.384	0	0	13290	0	0	326.04	103	243.230
25	Tripura	11.17	17739.326	0	0	0	0	0	1780968	6412.145	0	0	0	0
26	Uttar Pradesh	4021.084	63832.545	0	0	19.880	0	285.459	719487	554.000	0	5125.015	6617	6775.200
27	Uttarakhand	501.987	2199.362	0	0.379	0.365	0	0	270340	0.000	0	0.199	0	0
28	West Bengal	1249.692	21427.059	0	3.82	31.585	0	160.329	494983	60267.024	0	24.611	3632	110.145
29	A&N Islands	21.134	62.541	0	1.263	6028.062	0	0	1435	0.000	0	0	0	0
30	Chandigarh	9.047	47.065	0	0.126	0.229	0	0	7	1823	0	0	0	0
31	D&N Haveli and Daman & Diu	0.000	7.902	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	270.135	5020.434	0	1294.179	29.302	0	237.986	932128	900	0	303.757	0	0
33	Jammu & Kashmir	3800.71	1153.67	0	0	2.83	0	0.000	127699	552.800	0	20.000	0	0
34	Ladakh	1.172	14.714	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	2.703	0	0	0.043	0	0	0	0	0	0	0	0
36	Puducherry	0	46.864	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	369695.842	537675.049	3859.221	1317.380	7101.037	1821	4589.1	40487768	854251.987	61.059	22131.639	24300	7229.925

Source: Crime in India (NCRB)